

Annexure-4

**Name of the corporate debtor: Phadnis Infrastructure Limited; Date of commencement of liquidation: 07th May 2018; List of stakeholders as on: 17th May 2021
List of operational creditors (Employees)**

SR. NO.	NAME OF EMPLOYEES/WORKMEN AS GIVEN IN CLAIM FORM	AMOUNT OF CLAIM (RS)	AMOUNT ADMITTED BUT NOT VERIFIED (RS)
1	Aditya Bagul	1,69,479	1,69,479
2	Ajay Deokar	17,08,846	17,08,846
3	Ajay Ghatnekar	3,85,634	3,85,634
4	Ajit Deshpande	18,05,157	18,05,157
5	Ajit Patwardhan	6,02,424	6,02,424
6	Ashpak Y. Tamboli	7,82,080	7,82,080
7	Atul Kapse	36,310	36,310
8	Bhagwat Bangar	1,40,802	1,40,802
9	Deepak M. Patil	10,01,836	10,01,836
10	Deepesh Karandikar	994,589	994,589
11	Dilip Jaiswal	11,58,670	11,58,670
12	Gajanan Prabhune	2,76,779	2,76,779
13	Ketan D. Ingale	1,19,771	1,19,771
14	Krunal Patel	1,66,320	1,66,320
15	Laxman Kadam	6,60,625	6,60,625
16	Manjusha Gupta	25,89,826	25,89,826
17	Milind Khairnar	1,14,707	1,14,707
18	Neeraj Samudre	1,96,678	1,96,678
19	P K Singh	2,53,705	2,53,705
20	Pankaj Kothari	2,62,577	2,62,577
21	Pradeep Mahajan	36,81,381	36,81,381
22	Prajit Ingole	2,30,712	2,30,712
23	Prakash Thokal	6,23,683	6,23,683
24	Prashant Jaysingpure	10,81,748	10,81,748
25	Prashant Wankhede	64,700	64,700
26	Pravin Kathalkar	2,77,491	2,77,491
27	Pushkar Joshi	3,24,180	3,24,180
28	Ramesh Shendage	6,11,861	6,11,861
29	Rohit Adhav	1,90,979	1,90,979
30	Sandeep Shinde	2,64,589	2,64,589
31	Sanjay Sane	25,32,905	25,32,905
32	Satish Patil	1,30,172	1,30,172
33	Sayali Kelkar	4,89,738	4,89,738
34	Shivaji Raut	9,41,985	9,41,985
35	Shivnath Kobarne	6,08,262	6,08,262
36	Shrinjay M. Shukla	1,29,171	1,29,171
37	Subodh Mistry	4,35,000	4,35,000
38	Sudhir Madke	2,11,036	2,11,036
39	V Sureshkumar	24,99,408	24,99,408
40	Yogesh More	89,670	89,670
41	Yogesh Pate	85,903	85,903
42	Yogesh Raut	3,79,840	3,79,840
	TOTAL	2,93,11,229	2,93,11,229

Notes:

- 1) The Verification of Claims is still pending as the books of accounts of Corporate Debtor are not available.
- 2) All claimants requested to provide additional documents/ clarification with respect to certain documents, if required.
- 3) The claims will be admitted subject to approval of Hon'ble National Company Law Tribunal, Mumbai